

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1468
ANSWERED ON:30.11.2006
APPOINTMENTS ON COMPASSIONATE GROUND
Khandelwal Shri Vijay Kumar, Mahto Shri Tek Lal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether his Ministry has been appointing one dependent member of the family of its ex-employees on compassionate grounds;
- (b) if so, the details of such appointments made during each of the last three years, division-wise;
- (c) the number of applications for such appointments lying pending at present, division-wise alongwith the reasons therefor and the time by which these are likely to be disposed of;
- (d) whether the Railways also propose to provide employment to atleast one dependent person of its employees who are at the verge of retirement; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) Yes Sir. Appointment on compassionate grounds is considered in favour of a dependent family member of a Railway servant dying in harness, missing or who retires on medical grounds as per the guidelines laid down for the purpose.
- (b) & (c) The information is being collected and will be laid down on the Table of the Sabha.
- (d) No, Sir.
- (e) Does not arise.